

**GOVERNMENT OF JAMMU AND KASHMIR**  
**Housing & Urban Development Department**

Civil Secretariat  
Jammu/Srinagar  
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**NOTIFICATION**

Jammu, the 23<sup>rd</sup> May, 2022

S.O. 249 -In exercise of the powers conferred by section 4 of the Jammu and Kashmir Development Act, 1970 (Act No.XIX of 1970) and in partial modification of S.O 87 Dated 05.03.2020, the Government hereby re-constitutes the Jammu and Kashmir Lake Conservation and Management Authority, Srinagar (LCMA) with the composition of following members, namely:-

1.	Principal Secretary to the Government, Housing and Urban Development Department	Chairman
2.	Commissioner/Secretary to the Government, Department of Forest, Ecology and Environment	Vice-Chairman
3.	Divisional Commissioner, Kashmir	Member
4.	Commissioner/Secretary to the Government, Revenue Department	Member
5.	Secretary to the Government, Planning, Development & Monitoring Department	Member
6.	Secretary to the Government, Tourism Department	Member
7.	Deputy Commissioner, Srinagar	Member
8.	Vice Chairman, J&K, Lake Conservation & Management Authority	Member-Secretary
9.	Commissioner, Srinagar Municipal Corporation	Member
10.	Representative of the Finance Department not below the rank of Additional Secretary	Member
11.	Chief Engineer, UEED, J&K	Member
12.	Chief Town Planner, Kashmir	Member

The Members shall hold the office for a period of two years.

**By order of the Lieutenant Governor.**

Sd/-  
**(Dheeraj Gupta), IAS**  
Principal Secretary to the Government  
Housing & Urban Development Department

No:HUD-SDA/6/2022(C.No.156596)

Dated:- 23 -05-2022

Copy to the:-

1. Financial Commissioner (Additional Chief Secretary), Finance Department.
2. Principal Secretary to the Lieutenant Governor.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India
4. Commissioner/Secretary to the Government, Department of Forest, Ecology and Environment.
5. Divisional Commissioner, Kashmir.
6. Commissioner/Secretary to the Government, Revenue Department.

7. Secretary to the Government, Planning, Development & Monitoring Department.
8. Deputy Commissioner, Srinagar.
9. Vice Chairman, J&K, Lake Conservation & Management Authority, Srinagar.
10. Commissioner, Srinagar Municipal Corporation.
11. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
12. Chief Engineer, J&K, UEED.
13. Chief Town Planner, Town Planning Organization, Kashmir.
14. General Manager, Government Press, Srinagar, for publication, in the Government Gazettee.
15. Private Secretary to the Chief Secretary.
16. Private Secretary to Principal Secretary to the Government, H&UDD.
17. Notification file/stock file.

21/05/22  
23/05/22  
(Ridhima Sharma)  
Under Secretary to the Government  
PS  
23/5